

NOTICE

Please take notice that Hon'ble Mr. Justice S.Chandrashekhkar will not hold Court on 15.06.2022. Cases listed before Hon'ble Division Bench No. 03 comprising Hon'ble Mr. Justice S.Chandrashekhkar and Hon'ble Mr. Justice Ratnaker Bhengra shall remain stand over. Urgent matters, if any, of the roster of Their Lordships may be mentioned before Hon'ble Division Bench No. 02 comprising Hon'ble Mr. Justice Aparesh Kumar Singh and Hon'ble Mr. Justice Deepak Roshan in Court No. 12.

Please take notice that Hon'ble Mr. Justice Ratnaker Bhengra will sit single on 15.06.2022 at 11.30 A.M. in Court No. 08 and take up the cases listed before His Lordship.

Dated the 15th June , 2022
High Court of Jharkhand, Ranchi

By Order,

Sd/-
(Debasis Mohapatra)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Wednesday The 15th June 2022

COURT NO. 8

SINGLE BENCH (BENCH ID-24727)

AT 11:30 AM

HON'BLE MR. JUSTICE RATNAKER BHENGRA

Fresh Filing (Admission)

1	B.A./4719/2022	CHANDESHWAR SAHU vs THE STATE OF JHARKHAND	AMIT KUMAR CHOUBEY ABHAY KR CHATURVEDY KUMAR NISHANT SOURAV KUMAR RAJESH KR SINGH HADISH ANSARI	RAKESH RANJAN
	INDIAN PENAL CODE, 1860			
2	B.A./5476/2022	KUNDAN KUMAR DAS vs THE STATE OF JHARKHAND	SUDHANSU KUMAR DEO	SHAILENDRA KUMAR TIWARI
	CYBER CRIME			
3	B.A./5477/2022	PAWAN SHARMA vs THE STATE OF JHARKHAND	MANOJ KR. NO.2	SARDHU MAHTO
	INDIAN PENAL CODE, 1860			
4	B.A./5478/2022	AFROJ ANSARI vs THE STATE OF JHARKHAND	AVILASH KUMAR DEEPAK KUMAR SACHIN MAHATO	RAKESH RANJAN
	ARMS ACT,1959			
5	B.A./5493/2022	MD MATRU ALIAS MD MUSTKIM vs STATE OF JHARKHAND	MANOJ KR JHA PEEYUSH KRISHNA CHOUHARY	VISHWANATH ROY
	INDIAN PENAL CODE, 1860			
6	B.A./5498/2022	SONU KUMAR GUPTA vs STATE OF JHARKHAND	RADHA KRISHAN GUPTA PINKY SHAW	BISHAMBHAR SHASTRI
	INDIAN PENAL CODE, 1860			
7	B.A./5500/2022	TAUSEEF ALAM vs THE STATE OF JHARKHAND	MD. IMTIAZ KHAN	VANDANA BHARTI
	PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT			
8	B.A./5506/2022	SHEKHAR KUMAR DAS vs THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL SHAMBHU NATH TIWARI	SHAILENDRA KUMAR TIWARI
	CYBER CRIME			
9	B.A./5508/2022	PRAFUL KUMAR vs THE STATE OF JHARKHAND	ASHOK KUMAR SHANKAR LAL GANJHU	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957			
10	B.A./5510/2022	MASUM ANSARI vs THE STATE OF JHARKHAND	MD. ZAID AHMED RABINDRA NATH CHAURASIA	RAVI PRAKASH
	NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985			
11	B.A./5512/2022	BIGA PASWAN vs THE STATE OF JHARKHAND	DHIRENDRA KR PRASAD	VINEET KUMAR VASHISTHA
	ARMS ACT,1959			
12	B.A./5520/2022	ROSHAN KUMAR vs THE STATE OF JHARKHAND	LAKHAN CHANDRA ROY	SHAILENDRA KUMAR TIWARI
	CYBER CRIME			
13	B.A./5524/2022	SONU GANJHU ALIAS SONU KUMAR BHOKTA vs THE STATE OF JHARKHAND	VANI KUMARI SUJAY DAYAL	TAPAS ROY
	INDIAN PENAL CODE, 1860			

NOTIFIED CASES CAUSELIST COURT NO 8-FOR WEDNESDAY THE 15TH JUNE 2022 HIGH COURT OF JHARKHAND, RANCHI - 2 -

14	B.A./5525/2022	SARFARAJ ANSARI vs THE STATE OF JHARKHAND	MUKESH BIHARI LAL RAJIV KUMAR KARAN RAY RAJAT NATH	V N JHA
	INDIAN PENAL CODE, 1860			
15	B.A./5526/2022	MITHLESH KUMAR YADAV ALIAS MITHLESH K Y ALIAS BIPLAV JEE vs THE STATE OF JHARKHAND	JITENDRA SHANKAR SINGH RANDHIR KUMAR PINKI KUMARI	RUBY PANDEY
	EXPLOSIVES SUBSTANCES ACT,1908			
16	B.A./5528/2022	DABLU MAHLI vs THE STATE OF JHARKHAND	RAJESH KUMAR	ANUP PAWAN TOPNO
	INDIAN PENAL CODE, 1860			
17	B.A./5529/2022	VIJAY KUMAR DAS vs THE STATE OF JHARKHAND	NIRANJAN KUMAR KUMARI SUPRIYA	BISHAMBHAR SHASTRI
	PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT			
18	B.A./5532/2022	VASHISTH SONI ALIAS RAJU ALIAS VASHISTH SAHU vs THE STATE OF JHARKHAND	SANJAY KUMAR PANDEY	SHWETA SINGH
	DOMESTIC VIOLENCE ACT			
19	B.A./5535/2022	ABHAY JEE ALIAS SHRAWAN ORAON ALIAS HEMANT vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY SOURAV KUMAR RAJESH KR SINGH HADISH ANSARI	ASHOK SINGH
	CRIMINAL LAW AMENDMENT ACT, 1952			
20	B.A./5536/2022	KALLU SINGH ALIAS SHRIKANT KUMAR ALIAS SRI KANT KUMAR vs THE STATE OF JHARKHAND	SHIV PRASAD NIKHILESH KR CHATTERJEE	BISHAMBHAR SHASTRI
	INDIAN PENAL CODE, 1860			
21	B.A./5537/2022	WASHIM ANSARI vs THE STATE OF JHARKHAND	BIJAY KR SINHA	PRABHU DAYAL AGRAWAL
	SCHEDULED CASTS AND SCHEDULED TRIBES (PREVEN.OF ATROCITIES)ACT,1989			
22	B.A./5538/2022	MEERA DEVI vs THE STATE OF JHARKHAND	ANKIT KUMAR	RAVI PRAKASH
	NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985			
23	B.A./5539/2022	CHANDAN SAO vs THE STATE OF JHARKHAND	SHAILESH KUMAR PANDEY	RAJESH KUMAR
	ARMS ACT,1959			
24	B.A./5541/2022	KUNDAN KUMAR VISHWAKARMA ALIAS KUNDAN KUMAR vs THE STATE OF JHARKHAND	HEMANT KR SHIKARWAR SHAURYA PRIYANKA	SARDHU MAHTO
	INDIAN PENAL CODE, 1860			
25	B.A./5544/2022	NEJAM PAWARIYA vs THE STATE OF JHARKHAND	RAJESH KUMAR	ASHOK SINGH
	INDIAN PENAL CODE, 1860			
26	B.A./5555/2022	VIKASH BHUNYAN ALIAS VIKASH BHUIYAN vs THE STATE OF JHARKHAND	HEMANT KR SHIKARWAR SHAURYA PRIYANKA	NAWIN KR SINGH
	INDIAN PENAL CODE, 1860			
27	B.A./5557/2022	VIKKY KUMAR ALIAS VIKKY ALIAS ARYA vs THE STATE OF JHARKHAND	HEMANT KR SHIKARWAR SHAURYA PRIYANKA	SHAILENDRA KUMAR TIWARI
	CYBER CRIME			

NOTIFIED CASES CAUSELIST COURT NO 8-FOR WEDNESDAY THE 15TH JUNE 2022 HIGH COURT OF JHARKHAND, RANCHI - 3 -

28	B.A./5558/2022	OJHA PAHAN vs THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA ANSHUMAAN DEO ASHISH KUMAR	V.S.SAHAY
	INDIAN PENAL CODE, 1860			
29	B.A./5559/2022	VIMAL MAHTO vs THE STATE OF JHARKHAND	ANJANI KUMAR	JITENDRA PANDEY
	INDIAN PENAL CODE, 1860			
		Admission		
30	B.A./3366/2022	MEHTAB ANSARI vs THE STATE OF JHARKHAND	ARWIND KUMAR	RAJESH KUMAR PRABHASH CH. SINHA
	DOWRY PROHIBITION ACT, 1961			